

[Translation]

Exemption of Property Tax

4579. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Municipal Corporation of Delhi has exempted property tax in case of the small houses (upto 50 sq. yards); and;

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) The Municipal Corporation of Delhi has reported that all residential properties having rateable value upto Rs. 1,000/- are exempt from payment of property tax.

Modernisation of Hospitals

4580. SHRI BIRSINGH MAHATO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal for modernisation and expansion of some hospitals in West Bengal;

(b) if so, the details thereof;

(c) whether there is any proposal to open new hospitals with World Bank's assistance in the rural areas of West Bengal; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) to (d) The information is being collected and will be laid on the table of the House.

Malwa Udvahan Pariyojna

4581. DR. LAXMINARAYAN PANDEYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any project namely 'Malwa Udvahan Pariyojna' to be built on Narmada Project has been submitted by the Government of Madhya Pradesh to the Union Government;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) No, Sir.

(b) and (c) Do not arise.

Theft of Vehicles in Delhi

4582. SHRI VILASRAO NAGNATH-RAO GUNDEWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of vehicles stolen in Delhi during each of the last two years and the current year so far, category-wise;

(b) the number of gangs engaged in theft of vehicles in Delhi busted during the above period;

(c) the number of persons arrested and the action taken against them;

(d) the number of vehicles recovered on the basis of clues provided by the culprits, category-wise; and

(e) the steps taken/proposed to be taken to effectively check such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) The number of vehicles stolen in Delhi during 1991, 1992 and 1993 (upto 31-7-93) category-wise is given in the statement-I attached.

(b) The number of gangs engaged in theft of vehicles in Delhi busted during 1991, 1992 and 1993 (upto 31-7-93) is as under:

Year	No. of gangs busted
1991	5
1992	15
1993 (upto 31-7-93)	17